

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15383/2025

[Arising out of impugned final judgment and order dated 11-12-2024 in WP(C) No. 13706/2024 passed by the High Court of Orissa at Cuttack]

DEBASHISH MOHAPATRA & ORS.

Petitioner(s)

VERSUS

DISTRICT AND SESSION JUDGE,
JAGATSINGHPUR & ORS.

Respondent(s)

IA No. 203269/2025 - INTERVENTION/IMPLEADMENT

Date : 26-05-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Ashok Panigrahi, Sr. Adv.
Mr. Suman Tripathy, AOR
Mr. Debashis Patnaik, Adv.
Mrs. Sashirekha Satapathy, Adv.
Ms. Shruti Mishra, Adv.

For Respondent(s) :Mr. Anjuman Tripathy, AOR
Ms. Amisha Chauhan, Adv.

Mr. Shibashish Misra, AOR
Mr. Manav Sabharwal, Adv.
Ms. Shivangi Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application (IA No.203269/2025) for impleadment
is allowed.

Leave granted.

The appeal is allowed in terms of the signed
reportable order.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(NIKITA SINGH)
COURT MASTER

(Signed reportable order is placed on the file.)